NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017 M.A. No. 444/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Gupta Coal India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. AMI JAIN, ADV FOR RP

2. Sheyun Resorpta Adv. for

46/Khartan Applicant

<u>ORDER</u>

MA No. 444/2017 IN CP No. 31/I&BP/NCLT/MB/MAH/2017

On the request made by the Applicant's Counsel in MA 444/2017 for adjournment, since IRP has already filed MA 524/2017 for an order of liquidation, list this MA 444/2017 along with MA 524/2017 on 27.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)